

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 42 OF 2017

Dated: 10th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M. P. Power Management Co. Ltd.

Vs.

M/s Jaiprakash Power Ventures Ltd. & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on **14.03.2018.**

COURT MASTER